

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/192/2018 in
ORIGINAL APPLICATION NO. 060/732/2017**

Chandigarh, this the 15th day of March, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...
Ashu Kumar, PIS NO. 123201, aged 50 years, s/o late Sh. Ridhi Parshad, P.A. (Retd.), O/o Director Intelligence Bureau, New Delhi, R/o House No. 93-A, Street No.9, Guru Nanak Nagar, Patiala 147001. (Group-B).

....Petitioner

(By Advocate: Shri R.K. Sharma, Advocate proxy for
Mr. Sandeep Siwatch, Advocate)

VERSUS

1. Sh. Rajiv Jain, Director, Intelligence Bureau, Ministry of Home Affairs, Government of India, North Block, Central Secretariat, New Delhi-110001.
2. Ms. Cynthia Panicker, JDD/E, Subsidiary Intelligence Bureau, Ministry of Home Affairs, Government of India, Lucknow 226001.
3. Sh. H.K. Rai, Assistant Director (FRRO), Bureau of Immigration, Ministry of Home Affairs, Lucknow 226001.

....RESPONDENTS

(By Advocate: Shri Sanjay Goyal)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Learned counsel appearing on behalf of the parties are in agreement that the orders of this Tribunal dated 3.4.2018 passed in O.A. NO. 60/732/2017 have been complied with and, therefore, this C.P. may be closed as being satisfied.

2. According, the C.P. is closed being satisfied. Notice issued is discharged.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 15.03.2019
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